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ख्यये की डकैती किन परिस्थितियों में हुई; और

के लिये (स) अपराधियों को पकड़ने सरकार ने क्या कार्यवाही की है ?

BANK DACOITY IN ASANSOL

- 423. SHRI RAJNARAIN: Will the PRIME MINISTER be pleased to state:
- (a) the circumstances under which a dacoity involving Rs. 96,300 took place on the 6th June, 1970 in a bank at Asansol, West Bengal; and
- (b) the action that has been taken by Government to apprehend the culprits?]

गृह-कार्य मंत्रालय में राज्य मंत्री(श्री के० सी० पन्त): (क) और (ख) पश्चिम बंगाल सरकार से प्राप्त सुचना के अनुसार 6-6-1970 को दिन के 10-30 बजे जासनसोल में स्थित बडोदा बैंक के द्वार के निकट 7-8 अपराधी 96,300 ह० नकद और 4700 ह० के चैक छीन कर भाग गए । अपराधियों ने बग का विस्फोट किया और एक काले रंग की एमबेसेडर कार में भाग गए। पुलिस अधिकारियों द्वारा कार का पीछा किया गया। दुष्ट एक घायल व्यक्ति को छोड़कर भाग गए। घायल व्यक्ति का नाम सुभाष चन्द्र राय है जो पुलिस द्वारा गिरफतार किया गया। बाद में एमबेसेडर कार का ड्राइवर भी गिरफतार कर लिया गया। भारतीय दण्ड संहिता की घारा 395/396 के अन्तर्गत तथा भारतीय विस्फोटक अधिनियम की घारा 6(3) के अन्तर्गत मामला नं० 19 आरंभ किया गया है। अग्रेतर जांच-पड़ताल की जा रही है और शेष अपराधियों को पकड़ने के प्रयत्न किए जा रहे हैं।

t[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS PANT):

(a) and (b) According to information received from the West Bengal Government, on 6-6-1970 at 10-30 hours Rs. 96,000 in cash and Rs. 4,"V00 in

cheques were snatched away by seven to eight culprits near the entrance of the Bank of Baroda, Asansol. The culprits exploded bombs and decamped in a black Ambassador car. The car was chased by police officers. The miscreants fled away leaving one injured. The name of the injured is Subash Chander Roy who' was arrested by the police. Later on the driver of the Ambassador car was also arrested. Case No. 19 under section 395/396 IPC and 6(3.) of the Indian Explosives Act has been started. Further investigation is in progress and attempts are being made to apprehend the remaining culprits.]

BOMB FACTORIES UNEARTHED IN WEST BENGAL

- 424. SHR1 R. P. KHAITAN: Will the PRIME MINISTER be pleased to refer to the answer to Starred Question No. 71 given in the Rajya Sabha on 29th April, 1970 and state
- (a) whether Government have unearthed any small bomb making factories in Calcutta and various other places in West Bengal; and
- (b) if so, the number of such factories unearthed and the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT):

(a) and (b) Facts are being ascertained from the State Government.

PERCENTAGE OF LITERACY IN INDIA

DR. SALIG RAM: SHRI KRISHAN KANT: SHRI ARJUN ARORA:

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

- (a) what is the percentage of literacy in India at present; and
- (b) the steps that Government propose to take to achieve full literacy and the time by when they are likely to achieve it?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI A. K. KISKU): (a) and (b) A statement is enclosed.

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STATEMENT

(a) The d;ita about the percentage of literacy is ct llected only at the time of decennial census, and was last collected in 1961. Tie actual figures for 1961 and those estimated for 1969 are given below:

Year		Percentage of Literacy		
1961 (Census) .			24%	
1969 (Estimated)			33%	

- (b) For t irly attainment of mass literacy, it is necessary to provide, as soon as po sible, compulsory primary education to all children; and side by side, to organise literacy campaigns amongst adult . Both these are the responsibilitk; of various State Governments. To tie extent finances permit, the State Go' ernments are providing for expansion of primary education, and it is proposed t i enrol in the Fourth Plan, 131 lakhs of additional children at the primary stag and to raise the percentage of the i hildren of the age group 6-11 enrollei from 77.3% in 1968-69 to 85.3% in
- 2. As the esponsibility for the eradication of illi sracy rests upon the State Governments the Government of India can at best stimulate action in this field through research, pilot projects, and clearing hous.: functions. The principal Central or Centrally sponsored programmes for promoting selected programmes of idult literacy included in the Fourth, Five Year Plan of the Ministry of Lducation & Youth Services have been briefly indicated below:-
- (i) Fan ters' Education and Functional Literacy Project.—This project is operated jointly by Ministry of Food and Agriculture, Community Development and Cooperation, Ministry of Information and Broadcasting and Ministry of Education and Youth Services. This project is included in the Fourth Five Year Plan with an allocation if Rs. 200 lakhs. During the Fourth Plan period it is proposed to cover 1 90 districts under the project. It w is initially implemented in 3 districts n 1967-68 with addition of 7 districts in 1968-69. During 1969-70 the pjoject was extended to 15 additional districts. During the current year, he project will be in operation in a i >tal number of 60 districts

in India. In each district, there are 60 literacy centres providing functional literacy to the farmers. The target set is to cover one million farmers during the Fourth plan period.

to Questions

- (ii) Scheme of Assistance to Voluntary Organisations working in the field of Adult Education.—The scheme has been revised in consultation with the Planning Commission and Ministry of Finance. Grants under the Revised Scheme will be released from this year to the Voluntary Organisations for taking up meaningful projects in the field of Adult Education and Adult Literacy. The scheme will be implemented also for intensive literacy work among the tribal population in the country. Literacy Projects in Harijan Colonies are also envisaged under the scheme.
- (iii) The National Board of Adult Education.—The Board has been set up by this Ministry to promote, guide and evaluate the various programmes of adult education and literacy to be implemented by the Central Government and various State Governments.

In its first meeting held under the chairmanship of Prof. V. K. R. V. Rao, Union Education Minister, held in New Delhi on 4th May, 1970 the Board adopted 14 comprehensive resolutions on various aspects of the problems of adult education and adult literacy. The resolutions which contain some valuable suggestions of work-programmes to be adopted by various Ministries of the Central Government, State Governments, Universities, Voluntary Organisations, Public and Private Sectors Undertakings dealing with labour in industries, mines, plantations etc. etc. are now being circulated by this Ministry to the concerned agencies.

(iv) Pilot Projects for spread of Literacy.— There is also a proposal to launch pilot projects for literacy on the pattern of Gram Shikshan Mohim of Maharashtra to be implemented in selected areas including tribal and backward areas. The details of the project have been work out and are being considered by the Conferences of State Education Secretaries and D.P.Is. on 10th and 11th August, 1970. Thereafter necessary action

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will be taken to initiate these projects in selected areas.

3. It is not possible to fix a dead-line for achieving cent per cent literacy in India.

REGULATION OF APPOINTMENT OF CLASS I TECHNICAL OFFICERS IN ROADS WING

426. SHRI LOKANATH MISRA: SHRI K. C. PANDA: SHRI S. S. MARISWAMY: SHRI SUNDAR MANI PATEL:

Will the Minister of PARLIAMENTARY AFFAIRS, SHIPPING AND TRANSPORT be pleased to state:

- (a) whether it is a fact that there is considerable amount of dissatisfaction among Class I Technical Officers working in the Roads Wing over the delay in drawing up a seniority list and regularising their appointments;
- (b) whether it is also a fact that the Kolet Committee had recommended amendments of the Central Engineering Services (Road) Class I Recruitment Rules to regularise these appointments and that the Law Ministry concurred with its recommendations; and
- (c) if so, the time by when the final decision will be taken by Government in this regard?

THE DEPUTY MINISTER IN THF. DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH): (a) to (c) The question of inter se seniority of Class I Technical Officers in the Roads Wing has been the subject of some dissatisfaction among some officers. The Kolet Committee, which had been appointed to examine this question, has not made any unanimous recommendation about the amendment of the Central Engineering Service (Roads) Class I Recruitment Rules. The Ministry of Law has given its advice on various points from time to time. The question is being examined with Ministry of Home Affairs and Ministry of Law. It is difficult to specify the time for arriving at a decision.

BLOWING OF A BRIDGE IN MANIPUR BT NAXALITES

427. SHRI LOKANATH MISRA: SHRI S. S. MARISWAMY: SHRI K. C. PANDA: SHRI SUNDAR MANI PATEL:

Will the PRIME MINISTER be pleased to state:

- (a) whether it. is a fact that a vital bridge in the cease-fire bound Ukhnil sub-division of Manipur was recently dynamited and blown off by Naxalites;
 - (b) if so, the details thereof; and
- (c) whether any action in this connection has been taken by the Government of India against the extremists?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) to (c) No, Sir. The Manipur Administration has reported that some other subversive elements attempted to blow up a bridge on Nungzak river in Ukhrul sub-division of Manipur. Some damage was caused to the bridge which remained closed to traffic for about a week for repairs. A case has been registered and is under investigation.

ANDHRA PRADESH INDUSTRIAL RELATIONS BILL

428. SHRI M. V. BHADRAM : SHRI K. P SUBRAMANIA MENON':

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government of Andhra Pradesh had sought the per mission of the Central Government before the Industrial Relations Bill was introduced in the State Legislature;
- (b) whether the Central Government had at any time advised the State Government not to proceed with the said Bill;
- (c) whether the attention of the Government of India has been drawn to the statement, dated 14/15th May, 1970, issued by the Labour Minister of Andlira Pradesh on the subject; and
- (d) if so, the reaction of the Government of India thereto?